

(c) Reconsideration is dependent upon availability of updated data as provided for in para 22.7.2 (v) of 'Modifications in Drug Policy, 1986'.

Custodial Deaths in Delhi

*270. SHRI MADHAVRAO SCINDIA :
SHRI PINAKI MISRA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the newsitem captioned "Custodial deaths shoot up in Delhi" which appeared in the "Indian Express", dated May 13, 1996;

(b) if so, the number of deaths occurred in police custody during 1993-94, 1994-95 and 1995-96, till date Union-territory-wise; and

(c) the main reasons for the increasingly high custodial deaths in Delhi?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) Yes, Sir.

(b) The requisite information is given below :

| S. Union Territory No. | Deaths which occurred in police custody | | | |
|---------------------------|---|---------|---------|---------------------------|
| | 1993-94 | 1994-95 | 1995-96 | 1996-97 (upto 30.6.96) |
| 1. Delhi* | 2 | 2 | 5 | - |
| 2. Pondicherry | 1 | - | - | - |
| 3. A and N Islands | - | - | - | - |
| 4. Chandigarh | - | - | - | - |
| 5. Dadra and Nagar Haveli | - | - | - | - |
| 6. Daman and Diu | - | - | - | - |
| 7. Lakshadweep | - | - | - | - |

*Note : As reported by the Delhi Police

(c) Deaths in police custody are always unfortunate. However, it is encouraging to note that no such death has occurred in any of the Union Territories during the current year.

[Translation]

Firing Incidents on Indo-Pak Border

*271. SHRI RADHA MOHAN SINGH :
SHRI DEVI BUX SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Indian soldiers/citizens killed in firing on the Indo-Pak border during the last three months;

(b) the number of incidents of firing, which took place on the Indo-Pak border; and

(c) the Aompensation/financial assistance provided to the dependants of the victims of the firing?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) to (c). During the last three months, there has been no firing on the Indo-Pak border, adjoining the States of Rajasthan, Gujarat and Punjab but on International Border (IB) of J and K/Line of Control (LC) Pakistani troops have fired on 1017 occasions in which eight Army personnel and five civilians were killed. The personnel are being paid compensation/financial assistance as per scales laid down by Ministry of Defence/Army Authorities. The kinds of civilians have been/are being paid ex-gratia relief of Rs. 1.00 lakh.

[English]

Commercialisation of the Surplus Railway Land

*272. SHRIMATI VASUNDHARA RAJE :
SHRI A.C. JOS :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government had taken steps to commercialise surplus land of the Railway;

(b) if so, the total surplus land with the Railway in every State; and

(c) the steps taken to expedite the commercialisation process especially in Rajasthan?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) There is no surplus land with the Railways. The vacant Railway land is required by the Railway for its own development, expansion and for construction of Offices and Quarters for Railway Employees.

(b) and (c). Do not arise.

[Translation]

Social Forestry Projects

*273. SHRI RAMESHWAR PATIDAR :
SHRIMATI SHEELA GAUTAM :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have received proposals from some State Governments seeking World Bank assistance for the social forestry projects during the last three years.

(b) if so, the details thereof indicating the assistance sought in each case;

(c) the details of the projects have been approved/rejected by the World Bank; and

(d) the time by which the remaining projects are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (d). Comprehensive forestry projects received from State Governments of Andhra

Pradesh, Madhya Pradesh, Uttar Pradesh and Kerala have been posed to World Bank during the last three years for providing financial assistance. The forestry projects of Andhra Pradesh and Madhya Pradesh have been launched with World Bank assistance from 1994-95 and 1995-96 respectively. About 80% of the project cost is eligible for World Bank assistance. Forestry projects from Uttar Pradesh and Kerala have been Pre-appraised by a World Bank team during this year and these projects are likely to be launched during 1997-98. The details of the projects are enclosed as statement.

STATEMENT

| S. No. | Name of The Project | Project Cost (Rs. in Cr.) | Project Period | Launch Year |
|--------|---------------------|------------------------------|----------------|-----------------------|
| 1. | Andhra Pradesh | 353.92 | 6 Years | 1994-95 |
| 2. | Madhya Pradesh | 245.94 | 4 Years | 1995-96 |
| 3. | Uttar Pradesh | 204.00 | 4 Years | 1997-98 (Proposed) |
| 4. | Kerala | 179.68 | 4 Years | 1997-98 (Proposed) |

Development of Agriculture

*274. SHRI BHANU PRATAP SINGH VERMA : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the Centrally sponsored new schemes being implemented and proposed to be implemented in U.P. for the development of agriculture during 1995-96 and 1996-97;

(b) the details of the achievements made thereunder during the said period; and

(c) the amount allocated and spent on those schemes so far?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) (a) to (c) New Centrally Sponsored Schemes Implemented in Uttar Pradesh during 1995-96

The following new schemes have been implemented in Uttar Pradesh during 1995-96 :

| S. No. | Name of the Scheme | Amount Released during 1995-96 (Rs. in lakhs) |
|--------|---|--|
| 1 | 2 | 3 |
| 1. | Sustainable Development of Sugarcane Based Cropping System. | 810.29 |

| 1 | 2 | 3 |
|-------|---|--------|
| 2. | Integrated Seed Development for remote/not easily accessible areas. | 13.02 |
| 3. | Streamlining of certified Seed Production of Identified Important Vegetable crops | 8.64 |
| Total | | 831.95 |

The above schemes are likely to be continued during 1996-97 also for which release of funds would be made on receipt of proposal from the State Government.

There is no proposal under consideration at present to start any other new scheme during 1996-97.

Since the above schemes were started only in 1995-96 it is too early to assess the achievement at this stage.

[English]

Oilseeds Output

*275. DR. T. SUBBARAMI REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the National Council for Applied Economic Research has warned that the self-sufficiency achieved under the Technology Mission on Oilseeds could be jeopardised unless Research and Development programmes was launched to raise the oilseeds output.

(b) if so, the main reasons put forward by the NCAER in this regard;

(c) whether the Government have examined the study report of the NCAER; and

(d) if so, the steps being taken by the Government in the matter?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) (a) to (d) Technology Mission on Oilseeds and Pulses (TMOP) has neither assigned any study to National Council of Applied Economic Research (NCAER) on oilseeds nor has the NCAER conducted any specific project on the oilseeds. However, a paper published in the Political and Economic Weekly of March 30, 1996 written by authors working in the NCAER has come to the notice of the Government. The authors have inter-alia suggested Research and Development to augment yield of oilseeds as also upgrade the technology of processing including exploring the possibility of introducing new oil crops that can give a higher quantity of oil per unit of land, for example, oilpalm.

The authors have mentioned that primarily increase in oilseeds production is due to the increase in area and higher relative prices for oilseeds.